

C. A. T. Bench, JAIPUR

Date of Order	Orders
17 $\frac{1}{96}$ Copy issued to app. vide - 6394... ch - 24/11/96	1995. R.N. Mathur, Counsel for the applicant. learned Counsel for the applicant submitted that a cause of action regarding promotion does not survive any more in view of the fact that the applicant had been promoted vide order No. 206/95 dt. 22-12-1995. He, therefore, prays for withdrawal of ^{this} C.A. with liberty to the file fresh OA, if the applicant is so advised. <i>R.N.</i> (Rattan Bhatnagar) member (G) <i>N.K.V.</i> (N.K. Verma) member (A)